

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3723
ANSWERED ON:23.08.2004
TRANSFER OF PROCUREMENT RESPONSIBILITIES
Surendran Shri Chengara

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to transfer the power of procurement of foodgrains from the FCI to any private agency;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has assessed the affect of the said transfer on the employees of FCI; and
- (d) if so, the manner in which the Government propose to compensate its employees?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): No, Sir.
- (b), (c) & (d): Does not arise.